

DIVISION BENCH

ITEM NO.1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.02/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	LIZA CLOTHING AND APPARELS PRIVATE LIMITED
UNDER SECTION	10 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. R.L.K. Yadav, Adv.

: For the Corporate Applicant

ORDER

- 1.** Ld. Counsel representing the Corporate Applicant is present through VC.
- 2.** Let the notices be issued to the financial creditors, returnable within a period of two weeks and affidavit of service be filed within a period of one week.
- 3.** After receipt of notice, reply be filed within a period of two weeks with an advance copy to be supplied to the counsel opposite.
- 4.** Let the matter be adjourned for 15th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*